

Declaration of Assets and Liabilities

Year 2022-23

I, DADAN SINGH, son of LATE RAM BACHAN SINGH, aged 31 (approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as ASSISTANT, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name KAUSHALYA DEVI (MOTHER)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs.35,000/-	NIL	Rs. 40000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit	Rs.50,000/-	NIL	SAVINGS- Rs.200000/- FD-150000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		NIL	LIC Contributio n Rs. 50000/- yearly	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELERS APACHE(2020) BAJAJ DISCOVER(201 4)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-30 gm	NIL	Gold-80 gm Silver-300 gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name KAUSHALYA DEVI (MOTHER)	Dependant~ 2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	Hindu Undivided Family- Land- 7 acre (approx.) Location- Bhojpur	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	Ancestral Home- Bhojpur	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		

Dodon Singh

	(b) dues to departments dealing with supply of water	NIL .	NIL
;	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	NIL	NIL.
	the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ERRPS0507N	
	,(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL .	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

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GPF/CPF/PRAN No.	110174059033									
Gender	:-		M] (M/F)						
Date of Birth	-	1	5	0	8	1	9	9	1	(DD/MM/YYYY)
Class/Group	3		В] (A/B/C)					
Cadre	:-	Bihar	Legis	slative	Assem	bly Se	cretar	iat se	rvice	
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)								9
Home District	:-		1	BHOJPUR						

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that ancestral property has not been provided so far. I am entitled of $1/4^{\rm th}$ of the total landed property of my mother.

Signature Dadun Singh

Name of Employee: DADAN SINGH

Place: Patna Date: 10.02.2023

Designation: ASSISTANT

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.

Dodon Singh